

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST OF REGISTRAR

COURT NO. 3

Central Zonal Bench

SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 24th May, 2016

TIME:10.30 hrs. to 13.15 hrs.

LEARNED REGISTRAR, MR SANJAY SHUKLA

S.No	Case No	Parties	Counsel for parties	Remarks
FOR COMPLETION OF PLEADINGS				
1.	Original Application No. 78/2016(CZ)	Chhattisgarh Nagrik Sangarh Samiti Vs. The Principal Secretary, Nagriye Prashasan & Vikas Vibhag, Raipur (C.G.) & 7 Ors.	Mr. Anand Tiwari, Adv. Mr. Yugantar Tiwari, Adv.	
2.	Original Application No. 79/2016(CZ)	Gyanendra Dwivedi Vs. State of M.P. & 16 Ors.	Mr. Gyanendra Dwivedi, Applicant in person	
3.	Original Application No. 80/2016(CZ)	Shrivardhman Milk Dairy Pvt. Ltd. Vs. Rajasthan State Pollution Control Board & Anr.	Dr. M.S. Kachhawa, Adv. Mr. Dharamveer Sharma, Adv. Mr. Gyanendra Singh, Adv.	

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in.